

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/219/2024 in CP(IB)No.813/7/HDB/2019
NAME OF THE COMPANY	KSK Water Infrastructures Pvt Ltd
NAME OF THE PETITIONER(S)	Punjab National Bank
NAME OF THE RESPONDENT(S)	KSK Water Infrastructures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/219/2024

Present: Ld. Counsel Ms. Shiva Teja for the Applicant.

Ld. Counsel Mr. Tushar Nagar for the Respondent No.1.

At the request of the Ld. Counsel for the Applicant, **matter is adjourned to 05.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)